

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.12.2020 (FRIDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No. 05 of 2020 in Comp. App. (AT) No. 100 of 2018	Soumitra Banerjee & Anr. Vs. Asher Ebrahim Melamed & Anr.	Neha Gola	

For Admission (After Notice)

2.	Comp. App (AT) (Ins) No. 1415 of 2019	Narayan Singh Pathania Vs. Valuelabs LLP & Anr.	Samudra Sarangi	Ankur Goyal
3.	Comp. App. (AT) No. 60 of 2020	Vipul Sez Developers Pvt. Ltd & Anr. Vs. Solitaire Capital India & Ors.	Saroj Anand Jha	C.S. Chauhan Vipul Kumar-R1 & R2
4.	Comp. App. (AT) No. 61 of 2020	Singhal Finstock (P) Ltd. Vs. ITC Ltd.	Hariom Maheshwari	Kanika Singhal
5.	Comp. App. (AT) No. 206 of 2020	Hemant Khandelwal & Ors. Vs. Niho Construction Ltd. & Ors.	Shankari Mishra	Rakesh K. Ojha

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- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**